

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-28/2003(Pt.)/4412/A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
South Salmara Mankachar.

Dated Guwahati the <sup>20<sup>th</sup></sup> 22 May, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.SSM-I.3/Esstt/2021-2024/818/E, dtd. 18.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.05.2024, along with station leave permission, from the evening of 21.05.2024 till the morning of 27.05.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No..HC.VII-28/2003(Pt.)/4413/A, dated** , 22-05-2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
